

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 1 of 2004

Friday, this the 2nd day of January, 2004

CORAM

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. K. Radhakrishnan,
S/o Mundan Kutty,
(Retired Senior Commercial Clerk,
Southern Railway, Pattambi),
Residing at: "Karippothil House",
PO Vadanamkurissi, Palghat District,
Pin - 679 124Applicant

[By Advocate Mr. T.C. Govindaswamy]

Versus

1. Union of India, represented by the General Manager, Southern Railway, Headquarters Office, Park Town PO, Chennai-3
 2. The Chief Personnel Officer, Southern Railway, Headquarters Office, Park Town PO, Chennai-3
 3. The Divisional Railway Manager, Southern Railway, Palghat Division, Palghat.
 4. The Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat.
 5. The Station Master, Lakkiti Railway Station & PO, Lakkiti, Palghat District.

[By Advocate Mrs. Sumathi Dandapani]

The application having been heard on 2-1-2004, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

This Original Application turns on the alleged inaction on the part of the respondents to work out and grant the overtime allowance for duties performed by the applicant during the period between 4th March, 1995 and 23rd May, 1997. The applicant retired on 30-6-2003.

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2. When the matter came up for consideration, Smt. Sumathi Dandapani took notice on behalf of the respondents. Shri T.C. Govindaswamy, learned counsel for the applicant has sought permission to withdraw the Original Application without prejudice to the applicant's right to pursue the matter for appropriate reliefs. Permission is granted.

3. The Original Application is treated as withdrawn. No costs.

Friday, this the 2nd day of January, 2004



T.N.T. NAYAR
ADMINISTRATIVE MEMBER

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